

- Read: 1- Hon'ble High Court Notification No. A-1201/2020/949/2020.  
dt. 19<sup>th</sup> August, 2020.  
2- Hon'ble High Court, Bombay Lr.No. A-1201/950/2020.  
dt. 19<sup>th</sup> August, 2020.  
3- Hon'ble High Court, Bombay Lr.No.B(Gen)-5601/57/2020/611.  
dt. 20<sup>th</sup> August, 2020.  
4- Government Notification, Law and Judiciary Department  
FTC-1419/C.R. 4/IX. dt. 13<sup>th</sup> August, 2020.

**OFFICE ORDER NO. [ 338 ]**

Due to creation of Extra Joint District Judge and Additional Sessions Judge at Parbhani for setting up of 138 Fast Track Special Courts (FTSCs) including 30 POCSO Courts in the state of Maharashtra for expeditious trial and disposal of Rape and POCSO cases for the period of 1 year from the date of their joining, the Principal District and Sessions Judge, Parbhani is pleased to pass the following order regarding Appointment of supporting staff of retired employees on contract basis to aforesaid court.


This office order shall take effect on **24-08-2020**.

Sr. No.	Name	Posting
1	Shri. S. M. Korde, Retired Stenographer Grade-I [PPO No. 1118010184892]	Posted as Stenographer Grade-I in District Court, <b>Parbhani</b> and attached to the Court of Extra Joint District Judge and Additional Sessions Judge, Parbhani on newly created post.
2	Shri. S. M. Quadri, Retired Superintendent. [PPO No.1118010192753]	Posted as Superintendent in District Court, <b>Parbhani</b> and attached to the Court of Extra Joint District Judge and Additional Sessions Judge, Parbhani on newly created post.
3	Shri. D. P. Rewalkar, Retired Senior Clerk [PPO No.1119010203696]	Posted as Senior Clerk in District Court, <b>Parbhani</b> and attached to the Court of Extra Joint District Judge and Additional Sessions Judge, Parbhani on newly created post.

**Note :** 1- The pay fixation of the above retired employees are fixed as per Government of Maharashtra General Administration Department No. Sankirna-2715/Pra.Kra.100/13. dt. 17-12-2016.

2- The employees at Sr.No.1 to 3 will be required to execute Agreement as per Annexure-B provided by Hon'ble High Court, Bombay.

No.Admn/B-4/ **3396**/2020.  
District Court, P a r b h a n i.  
Date : **21 / 08 / 2020**.

  
[ V. V. Bambarde ]  
Principal District and Sessions Judge,  
Parbhani.

Copy submitted with respect :

- 01- The Registrar [Inspection-I], High Court, Appellate Side, Bombay.
- 02- The Registrar [Legal and Research], High Court, Appellate Side, Bombay.

Copies forwarded with compliments for information and necessary action to :-

- 01- The Extra Joint District Judge, Parbhani.
- 02- The Secretary, D.L.S.A., Parbhani.
- 03- The District Government Pleader, Parbhani.
- 04- The District Treasury Officer, Parbhani.
- 05- The Registrar, District Court, Parbhani.
- 06- The P.A. to Principal District Judge, Parbhani.
- 07- The Superintendent [Adm] District Court, Parbhani.
- 08- The Superintendent [J.W.] District Court, Parbhani with a direction to distribute the files to the Court of Extra Joint District Judge and Additional Sessions Judge, Parbhani with the consultation of the undersigned.
- 09- The Asstt. Superintendent [C&F/Protocol] District Court, Parbhani.
- 10- The Incharge, Computer Section, District Court, Parbhani with a direction to publish this order on District Court, Parbhani website.
- 11- Shri. S. M. Korde, Retired Stenographer Grade-I, A/p. Quadri House, Henna Nagar, Near Masjid, Beed.
- 12- Shri. S. M. Quadri, Retired Superintendent, R/o. Subhedar Nagar, Near Shoaib Bekari, Behind Kamyab Function Hall, Parbhani.
- 13- Shri. D. P. Rewelkar, Retired Senior Clerk, R/o. Ramkrishna Nagar, Basmath Road, Parbhani.

*V. B. Bhandari* 18.10

Principal District and Sessions Judge,  
Parbhani.